

DIVISION BENCH

ITEM NO.160

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.80/2019, CA No.356/2019 & CA No.37/2021
IN CP No.46/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 04th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AFAQ AHMED & ORS V/S SWEET HOME DWELLING PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anubhav Srivastava, Adv.

: *For the Respondent No.2 to 4*

ORDER

- 1. At the request of Ld. Counsel, Sh. Anubhav Srivastava representing on behalf of Respondent Nos. 2 to 4, the matter is adjourned for further hearing on 18th July, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

04th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*